

# Tamil Nadu Fiscal Responsibility (Amendment) Act, 2015

## 6 OF 2015

[31 March 2015]

CONTENTS

- 1. Short title and commencement
- 2. Amendment of section 4

# Tamil Nadu Fiscal Responsibility (Amendment) Act, 2015

### 6 OF 2015

[31 March 2015]

#### 1. Short title and commencement :-

(1) This Act may be called the Tamil Nadu Fiscal Responsibility (Amendment) Act, 2015.

(2) It shall come into force on such date as the State Government may, by notification, appoint.

### 2. Amendment of section 4 :-

In section 4 of the Tamil Nadu Fiscal Responsibility Act, 2003, in sub-section (2), in clause (a), for the expression "not exceeding five per cent by 31st March 2011, eliminate revenue deficit by 2011-2012", the expression "not exceeding five per cent by 31st March 2016, eliminate revenue deficit by 2016-2017" shall be substituted